

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.463 of 2022	Ansal Properties and Infrastructure Ltd. Through its Authorised representative F.N. Rai Vs. Dalmia Group Holdings	Ankit Sharma	
2.	Comp. App. (AT) (Ins) No.464 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Shashwat Anand	
3.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Gaurav Gupta	

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

4.	Comp. App. (AT) (Ins) No. 1112 of 2020	Bipin Sharma Vs. Earth Infrastructure Ltd. & Anr.	Kumar Mihir	Ashish Makhija-R1 Pathik Choudhury-R2 Manish Surendran
5.	Comp. App. (AT) (Ins) No. 105 of 2022	Bijay Kumar Agarwal Suspended Director of Infra Tie-up Pvt. Ltd. Vs. State Bank of India & Anr.	Soumya Dutta	Kuldeep Mallick Joydip Mukherjee Shiven Ray-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar